NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Saivilani

Counsy Mr

leg Pondert

<u>ORDER</u>

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for adjournment. At request, matter is adjourned. Put up on 13.11.2017 at 10.30 A.M.

— Sd -MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)